

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 64 OF 2019 & IA No. 209 OF 2019 & IA No. 1399 OF 2019

Dated: 4th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member(P & NG)**

In the matter of:

GSPL India Gasnet Ltd.

.... Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : Piyush Joshi for A1
Sumiti Yadava for A1
Abhishek Prakash for A1

Counsel for the Respondent(s) : Sonali Malhotra for R1

ORDER

At the request of learned counsel for the Appellant the matter is adjourned for hearing to
01.11.2019.

**B.N. Talukdar
Technical Member(P & NG)**

**Justice Manjula Chellur
Chairperson**

VT